

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

6. **IA-3165/2024 in C.P.(IB)/1130(MB)/2020**

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **01.07.2024**

NAME OF THE PARTIES: **Ambey Vaishno Steels Pvt. Ltd.**

SECTION: 10, 19(2) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

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**ORDER**

1. Mr. Manoj Mishra, RP in person present a/w Adv. Sanjay Dubey.
2. Counsel for the Liquidator is directed to find out the correct address of the Respondent(s) and after providing the correct address of the Respondent(s), the Registry is directed to issue Court Notice and place on record the copy of the Notice a/w tracking record on the next date of hearing.
3. List this matter on **19.08.2024**.

Sd/-  
**ANU JAGMOHAN SINGH**  
Member (Technical)

Sd/-  
**KISHORE VEMULAPALLI**  
Member (Judicial)